

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/229(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	HDFC BANK LIMITED VS MCLEOD RUSSEL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Siddhartha Datta, Adv.] For the HDFC Bank Ltd.
Ms. Suhani Dwinedi , Adv.]
Mr. Deepanjan Dutta, Adv.]

ORDER

1. Ld. Counsel for the Petitioner present.
2. Registry is directed to issue notice to the Corporate Debtor, to file its reply affidavit within two weeks, by way of speed post and email and place tracking information on record.
3. Post this matter on **20.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**